

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2197
ANSWERED ON:05.12.2014
ACCREDITATION CERTIFICATE FOR CLINICAL LABORATORIES
Ranjan (Pappu Yadav) Shri Rajesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria for providing accreditation certificate to clinical laboratories along with the number of accredited laboratories in private as well as public sectors in the country, State/UTwise;
- (b) the benefits likely to accrue to patients and hospitals on account of such accreditation;
- (c) whether a number of private laboratories are functioning without any accreditation in the country and if so, the details thereof along with the reasons therefor, State/UT-wise; and
- (d) the corrective measures taken/being taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): Health is a State subject. Accreditation of clinical laboratories is undertaken by the National Accreditation Board for Testing and Calibration Laboratories (NABL) under the Department of Science and Technology. The compliance of requirements under ISO 15189 is used as the criteria for such accreditation by the NABL.
- (b): Accreditation of hospitals/laboratories provides a sense of assurance about the availability of quality healthcare service from the accredited institutions.
- (c): The information is not maintained by the Central Government.
- (d): Health is a State subject. The Central Government has been persuading the State Governments to adopt Clinical Establishments (Registration and Regulation) Act, 2010 under which minimum standards for facilities and services, health personnel, and records & reports, have been drafted and placed in public domain.